

**F. No. J-11/2/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)**

Shastri Bhawan, New Delhi,
Dated 12 February, 2020

ORDER

The President is pleased to accept the resignations of following two Advocates who figure as panel counsel in various categories for various courts as mentioned under column-III in the table 'A' below **with effect from the date of this order**, consequently, their names occurring in various orders of this Department as mentioned under column-IV in the same table, stand deleted:

Table 'A'

Sl. No.	Name of Advocate (S/Shri)	Name of Court & Category of Panel	Detail of the concerned order
I	II	III	IV
1.	Sushil Kumar Singh	Senior Panel Counsel for Allahabad High Court, Lucknow Bench	36(1)/2015-Judl. dated 09.04.2015 read with Order No. J-11017/20/2017-Judicial dated 09.04.2018
2.	B. S. Rawat	Addl. Central Govt. Standing Counsel for CAT (PB), New Delhi	J-11017/22/2018-Judicial dated 18.12.2018

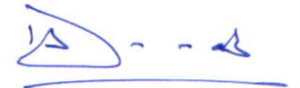
2. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy for information to:

1. PS to MLJ/ PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
2. Shri Shashi Prakash Singh, ASGI, Allahabad High Court.
3. Shri Maninder Acharya, ASGI for the High Court of Delhi.
4. Shri Surya Bhan Pandey, Asst. SGI for the Allahabad High Court, Lucknow Bench.
5. The Incharge, Litigation (High Court/CAT) Section, New Delhi.
6. The two Advocates mentioned in the table above.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel'.
8. Hindi Section, Department of Legal Affairs, for translation of this order.
9. Guard File with 5 spare copies.



(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in